

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Lakshminarayanan Sridhar  
Vs  
New Travel Liines India Pvt Ltd & 6 Ors

**MAIN PETITION NUMBER** : CP/5(CHE)/2023  
**(IA/MA) APPLICATION NUMBERS**

IA(CA)/69(CHE)/2024

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**ORDER**

Present: Mr. Saai Sudharshan, Ld. Counsel for Applicant  
Mr. Raghavendran, Ld. Counsel for R1, R3 and R4  
Ms. Monisha, Ld. Counsel for R2.  
Mr. Nagendran, Ld. Counsel for R5 and R6.

Heard.

This Application has been filed seeking condonation of delay of 56 days in filing Rejoinder to the reply statement filed by R1, R3 and R4 and to take on record the Rejoinder.

Having regards to the reasons stated in the application, delay is condoned rejoinder is taken on record. Copy be served on the Counsels for the parties.

IA(CA)/69(CHE)/2024 is accordingly **disposed of**.

List the main petition on **01.05.2024, date already fixed**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**